

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.37**  
**C.P.(IB) No.09/BB/2024**

**IN THE MATTER OF:**

M/s. Tele DNA Communications Pvt. Ltd. ... Petitioner

**Order under Section 59 (7) of Companies Act, 2013**

**Order delivered on: 30.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Ms. Ramanathan Bhuvaneshwari

**ORDER**

1. Heard the Counsel for the Petitioner.
2. The ROC report is still awaited. Therefore, two weeks' time is granted to file its Report, and one week thereafter is granted to the Petitioner to file its response to the said report.
3. List the case on **11.06.2024**.

**-Sd-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

Bhavya

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**